

MEDICAL TEST OF GOVERNMENT
SERVANTS

*509. SHRIMATI SHOILA BALA DAS:
Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that candidates are required to undergo medical tests before they are employed as Government servants; and

(b) if the answer to part (a) be in the affirmative, whether the candidates for Foreign Service or . for appointment as Ambassadors are also required to undergo similar medical tests; if not, why not?

THE PARLIAMENTARY SECRETARY
TO THE PRIME MINISTER (SHRIMATI
LAKSHMI MENON): (a) Under the Fundamental
Rules, no person may be substantively
appointed to a permanent post in Government
service without a medical certificate of health.

(b) Candidates for the Indian Foreign
Service have to undergo examination by a
Medical Board before they are appointed to
the Service. Non-officials appointed as Heads
of Mission are not required to undergo a
medical examination, as their appointment is
temporary and for short periods only.

SHRI M. P. N. SINHA: Are the Ministers
and Deputy Ministers put to this test?

MR. CHAIRMAN: That question does not
arise.

SHRI C. G. K. REDDY: Why not, Sir?
They are also Government servants.

MR. CHAIRMAN: This question refers to
foreign missions.

INDIAN WOMEN EMPLOYED IN THE U.N.O.
SECRETARIAT

*510. SHRIMATI SHOILA BALA DAS:
Will the PRIME MINISTER be pleased to state:

(a) how many Indian women are employed
in the United Nations Organisation
Secretariat;

(b) what is the basis of selection of
candidates for appointment;

(c) whether appointments are made on a
contract basis; if so, for how many years the
contract is signed usually;

(d) whether the recruitment is made in
India or outside India; and

(e) whether the Government of India are
consulted in the case of all appointments of
Indian nationals in International
Organisations of which India is a member?

THE PARLIAMENTARY SECRETARY
TO THE PRIME MINISTER (SHRIMATI
LAKSHMI MENON): (a) Six.

(b) Under Art. 101 of the Charter of the
U.N. "the paramount consideration is the
necessity of securing the highest standards of
efficiency, competence and integrity." The
Article also requires that due regard shall be
paid to the importance of recruiting the staff
on as wide a geographical basis as possible.

(c) Staff is generally on contract.
Appointments are:

(i) Temporary indefinite; (ii) For a fixed
term of one or 2 years; (iii) Permanent,
reviewable after 5 years.

(d) Recruitment is made at the
headquarters of the United Nations.

(e) In the case of Government officials,
Government are always consulted. It is open
to the International Organisation to consult
Government in other cases also.

SHRIMATI SHOILA BALA DAS: What is
the proportion of the Indian women to Indian
men employed?

SHRIMATI LAKSHMI MENON: There are
52 out of whom 6 are women.

DR. P. C. MITRA: How many are married
and how many unmarried?

SHRIMATI LAKSHMI MENON: One is
married.